GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2756 ANSWERED ON 22.12.2022

DILAPIDATED CABLES AND ELECTRICITY POLES

†2756. KUNWAR DANISH ALI:

Will the Minister of POWER be pleased to state:

(a) whether consumers are charged for replacing dilapidated cables and electricity poles in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has made any plan to change the dilapidated cables and electricity poles in the country; and

(d) if so, the details thereof and the time by which it is likely to be implemented?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS) in December, 2014 for various rural and urban electrification works respectively, which inter-alia comprised separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers and electrification of villages across the country.

Under DDUGJY and IPDS, reconductoring works were undertaken, which include replacing dilapidated cables and electricity poles, for which consumers were not charged for grant portion given by Government of India. Works under these schemes have been completed and the schemes stand closed on 31.03.2022.

Distribution companies also undertake repairs and maintenance at their level as permitted in tariff regulations of State Electricity Regulatory Commission.

(c) & (d): Government of India have also launched the Reforms Based Result Linked Revamped Distribution Sector Scheme (RDSS) with an outlay of Rs. 3,03,758 crore and an estimated GBS of Rs. 97,631 crore from Central Government. The Scheme seeks to improve the operational efficiencies and financial sustainability of all DISCOMs/Power Departments excluding private DISCOMs by providing conditional financial assistance to DISCOMs for strengthening of supply infrastructure (including Distribution transformers, laying of new cables/lines, replacement of dilapidated cables and electricity poles etc.) based on meeting pre-qualifying criteria as well as upon achievement of basic minimum benchmarks by the DISCOMs evaluated on the basis of agreed evaluation framework tied to financial improvements. The States have been advised to pose their DPRs to the Ministry of Power in this regard and projects of most of the States have been sanctioned.
